

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.103
New IA/3443/ND/2024 IN IB/427/ND/2023

IN THE MATTER OF:

State Bank of India	...	Applicant
Versus		
Worlds Window Estate Private Limited	...	Respondent

Under Section 7 (IBC)

Order delivered on 10.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/3443/2024

This is an application to take on record the report of the list of creditors and report certifying constitution of committee of creditors. The same is taken on record, subject to all just exceptions. IA/3443/2024 stands **allowed**. Place it with the main file for further reference.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)